

परिवार नियोजन

2609. श्री सरजू पाण्डेय :

श्री इरहाक साम्भली :

क्या स्वास्थ्य तथा परिवार नियोजन मंत्री या मन्त्री की कृपा वरम नि

(क) क्या परिवार नियोजन सम्बन्धी कार्य बढ़ाने के लिये, गैर-सरकारी डाक्टरों की सहायता लेन की योजना को अन्तिम रूप दिया जा चुका है, और

(ख) यदि हाँ तो क्या व्यय क्या है ?

स्वास्थ्य तथा परिवार नियोजन मंत्री (डा० धीरजि चन्द्रशेखर) : (क) जी हाँ ।

(ख) इस योजना का बोरो सभा पटल पर रखे गये विवरण में दिया गया है । [पुस्तकालय में रखा गया । देखिए संख्या L.T.-678/67]

Water Supply in Moti Nagar,
New Delhi

2610. Shri Parthasarathy:
Shri Kikar Singh:
Shri Ram Charan:

Will the Minister of Health and Family Planning be pleased to refer to the reply given to Unstarred Question No 1674 on the 17th November, 1966 and state:

(a) whether the main water pipe line at New Moti Nagar, New Delhi has since been cleared and connected with the reservoir,

(b) if so, the reasons for non-supply of water to the residents putting up in the First Floor in 'B' Block,

(c) how long this difficulty will last; and

(d) the steps taken by Government to relieve difficulty of the residents, during these hot summer months?

The Minister of Health and Family Planning (Dr. S. Chandrasekhar): (a) Yes.

(b) The internal water mains of this area are small in size and the water connections of the ground and first floor quarters are also common. The question of improving the internal mains has been taken up by the Delhi Water Supply & Sewage Disposal Undertaking with the Slum Department of the Delhi Municipal Corporation who have been requested to take early action in this regard.

(c) The difficulty will be over as soon as the internal mains are improved

(d) The pressure of water in most of the areas has already been increased. Some relief is also being given by regulating the sluice valves.

Holidays to Central Excise Staff

2611 Shri K. Haldar: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Central Excise Staff when posted in factories are deprived of Government holidays, which they enjoy when posted at Headquarters;

(b) if so, the reasons for this discrimination; and

(c) the steps taken by Government to remove it?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) to (c). The Central Excise Executive Staff posted in the Factories enjoy the holidays observed by the Factories concerned whereas the staff posted at Headquarters observe the Central Government Holidays. Where the holidays observed by the Factories are less than the Central Government Holidays, the staff are allowed to take compensatory leave in lieu of the lesser number of holidays enjoyed. However, the staff posted in factories are not allowed holidays on second Saturdays of the month as these holidays have been prescribed only for such of the staff working in Government